

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:495
ANSWERED ON:23.07.2015
Protection of Environment and Workers Safety
Karunakaran Shri P.

Will the Minister of COAL be pleased to state:

- (a) whether there is any specific provision in the Coal Mines Development and Production Agreement (CMDPA) to ensure protection of environment and workers' safety in and around mining areas;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE (I/C) FOR COAL, POWER, NEW & RENEWABLE ENERGY
(SHRI PIYUSH GOYAL)

(a) & (b) As per the Coal Mine Development and Production Agreement (CMDPA), the successful bidder is required to comply with all applicable laws including laws for protection of environment and worker's safety. CMDPA specifically provides that the successful bidder shall observe good industry practice for the protection of the general health, safety, welfare, social security and minimum wages of employees engaged at the coal mine, including employees of any contractor or sub-contractor and of all persons having legal access to the area covered by this Agreement.
